

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 13th day of December, 2018

Present:

Hon'ble Ms. Ajanta Dayalan, Member (A)

Hon'ble Rakesh Sagar Jain, Member (J)

Contempt Petition No. 330/281/2018

In

Original Application No. 330/421 of 2015

(U/S 19, Administrative Tribunals Act, 1985)

1. Km. Mamta D/o Late Sukhnandan
2. Rajat Kumar @ Akash S/o Late Sukhnandan Both R/o House
No. 11/50-A, Krishna Nagar, District-Kanpur.

.....Applicants.

By Advocates – Shri Amerendra Kumar Srivastava

VERSUS

1. Mr. Arun Singh
Senior Divisional Finance Manager,
North Central Railway Allahabad Division, Nawab Yusuf Road,
Allahabad.
2. Mr. Amitabha
Divisional Railway Manager,
North Central Railway Allahabad Division, Nawab Yusuf Road,
Allahabad.
3. The Branch Manager
Union Bank of India
Smt. Jamuna Devi Balika Vidyalaya Inter College
Krishna Nagar Kanpur.

..... Respondents.

By Advocate :

ORDER**Delivered by Hon'ble Ms. Ajanta Dayalan, Member (A) :**

Shri Amerendra Kumar Srivastava, learned counsel for the petitioners is present.

2. Learned counsel for the petitioners pleads that in pursuance of direction of this Tribunal dated 14.02.2018, PPO has been issued by the department on 04.07.2018. However, the applicant is yet to receive the payment of family pension as the Bank has stated that PPO the same has not been received by the Bank as yet.
3. Counsel for the petitioners further states that he will be satisfied in case directions are issued to the respondents to ensure actual payment of the family pension to the beneficiaries in a time bound manner.
4. Accordingly, Contempt Petition is dismissed with direction to the respondents to ensure actual payment of the family pension to the beneficiaries within a period of two months from the date of receipt of certified copy of this order.
5. Notices issued to the respondents are discharged.

**(RAKESH SAGAR JAIN)
MEMBER-J**

**(AJANTA DAYALAN)
MEMBER -A**

/Shashi/